National Company Law Tribunal Allahabad Bench

CP NO.55/ALD/2017, CA NO.222/2017

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 08.12.2017

NAME OF THE COMPANY: SHREE ABIRAMI ENG. WORKS V/S ANIL GOEL

SECTION OF THE COMPANIES ACT: U/S

SL. NO. Name <u>Designation</u> <u>Representation</u> <u>Signature</u>

1.

2.

MENTION ORDER CP NO.55/ALD/2017, CA NO.222/2017

The case is taken up on being mentioned. Sh. Rahul Chaudhary, Advocate for a third party stakeholder Shree Abirami Engineering Works seeks certain relief against the Corporate Debtor Company. Notice be issued to the IRP and other respondents. The case is fixed for filing reply, if any.

The matter to be listed on 15th December, 2017

Dated:08.12.2017

Typed by: Kavya Prakash Srivastava (Stenographer) H.P. Chaturvedi, Member (Judicial)